

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.574/2018

This the 23rd Day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

SYED MD. HUSSAIN MEERZA,
Son of Late Syed Safder Meerza,
Aged about 47 years, working for
The post of Superintendent of Police, Burdwan,
Residing at Sadhanpur, Burdwan, PIN-
713101, West Bengal. ...Applicant

(By Advocate: None)

Versus

1. Union of India, service through the Secretary, Government of India, Ministry of Home Affairs, having his office at North Block, New Delhi-110001.
2. Under Secretary to the Government of India, Ministry of Home Affairs, having his office at North Block, New Delhi-110001.
3. The Director (Police), Government of India, Ministry of Home Affairs, having his office at North Block, New Delhi-110001.
4. The State of West Bengal, service through The Principal Secretary, Government of West Bengal, Department of Home Affairs (Police), having his office at Writers Buildings, Kolkata-700001.
5. The Additional Chief Secretary, Government of West Bengal, Department of Home Affairs (Police), having his office at Writers Buildings, Kolkata- 700001.

6. The Director General and Inspector General And Inspector General of Police, having his office at Writers Buildings, Kolkata-700001. ...Respondents

(By Advocate: None)

O R D E R(ORAL)

Mr. K.N. Shrivastava, Member(A) :

None for the parties. It is seen from the records that even on the last date of hearing there was none for the applicant. Hence, it appears that the applicant has lost interest in prosecuting this OA. OA is accordingly dismissed for default of appearance and non prosecution.

(K. N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

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